

**Annexure-3**

Name of the Corporate Debtor : RBT Private Limited

Date of Commencement of Liquidation: 15.05.2024

List of Stakeholders as on : 27.07.2024

**List of secured Financial Creditors (other than financial creditors belonging to any class of Creditors)**

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted							Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim rejected	Amount of claim under verification	Remarks, if any	
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished? (Yes/No)	Details of Security Interest	Amount covered by guarantee	% share in total amount of claims admitted						
1	UV Asset Reconstruction Company Limited ("UVARCL")	12-06-2024	3,95,41,194	3,95,41,194				Yes	Refer Note 1			NA	NA	NA	NA	
2	HDFC Bank	14-06-2024	7,26,316	7,26,316				No	Refer Note 2			NA	NA	NA	NA	
3	Kotak Mahindra Bank	14-06-2024	90,56,677	90,56,194				No	Refer Note 3			NA	NA	483	NA	
<b>Total</b>			<b>4,93,24,187</b>	<b>4,93,23,704</b>										<b>483</b>		

**Note 1** 1. Hypothecation of entire current assets.  
2. All kind of machinery/ vehicle belonging to the borrower  
3. All present and future actionable claims and other moveable property

**Note 2** 1. 2084207-DGSET.  
DG SET - CUMMINS - cb CUMMINS KTA 38 G13  
Serial No 25440988  
Value Rs. 34,50,000/- dated 31-12-18  
  
2. Commercial Vehicles - LCV - VOLVO  
EICHER- Chassis No. MC2B7ERCOJA425875  
Engine No E414NCJM256762  
Registration No. HR73A2234  
Value Rs. 9,71,200/- dated 05-02-19

**Note 3** 1. Model: Eicher 10.59  
Chassis No. MC2B7ERC0JA391656  
Engine No. E414NCHM182628  
Reg No. HR73A1222  
  
2. Model: Mahindra Bolero SLX  
Chassis No: A1XL2WJXK5E43856  
Engine No: WJK6E42161  
Registration No HR30U6286